

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22065/2026 BLAPL/7599/2026	SRIDHAR GHADEI VS STATE OF ODISHA	BINI MISHRA VS	NAYAGARH /149 /2024 DISTRICT AND SESSIONS JUDGE,NAYAGARH ST/0000270/2024
2	D-BLAPL/22014/2026 BLAPL/7600/2026	JAYANT AMAYAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000010/2026
3	D-BLAPL/21788/2026 BLAPL/7601/2026	SOMANATH NISANKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /201 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000120/2026
4	D-BLAPL/21909/2026 BLAPL/7602/2026	CHANDAN MUKHI VS STATE OF ODISHA	KIRAN PATEL VS	TIKABALI /99 /2026 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000259/2026
5	D-BLAPL/21978/2026 BLAPL/7603/2026	SK. IYAR ALI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	NAUGAON /157 /2026 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000010/2026
6	D-BLAPL/21985/2026 BLAPL/7604/2026	GURU CHARAN BARIK VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	JHARSUGUDA /381 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001170/2026
7	D-BLAPL/22172/2026 BLAPL/7605/2026	LALAN SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /57 /2023 A.D.J.,JALESWAR(Baleshwar) Spl/0000043/2023
8	D-BLAPL/19227/2026 BLAPL/7606/2026	PRAKASH MOHAPATRA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /120 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000032/2026
9	D-BLAPL/22180/2026 BLAPL/7607/2026	RAMAKANT BISWAKARMA VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000039/2026
10	D-BLAPL/22308/2026 BLAPL/7608/2026	HEMANTA LOHAR VS STATE OF ODISHA	MITHUN DAS VS	CHAMPUA /66 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kandhamal) GR/0000116/2026
11	D-BLAPL/21434/2026 BLAPL/7609/2026	SHITIKANT PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	DHANUPALI /24 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000011/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/21849/2026 BLAPL/7610/2026	TRIPATI PANGI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /248 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000037/2026
13	D-BLAPL/21470/2026 BLAPL/7611/2026	ANUP KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /227 /2025 A.D.J.,BARGARH(Bargarh) CT/0000151/2025
14	D-BLAPL/21493/2026 BLAPL/7612/2026	MALAYA TAKRI @ MALAYA @ TIYAN TAKIRI VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /245 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000020/2026
15	D-BLAPL/21512/2026 BLAPL/7613/2026	SABIR ALI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SPL.TASK FORCE /30 /2021 A.D.J.,JALESWAR(Baleshwar) Spl/0000200/2021
16	D-BLAPL/22060/2026 BLAPL/7614/2026	BARUN MAJHI @ SUBHAM MAJHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADABAZAR /173 /2026 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000167/2026
17	D-BLAPL/21803/2026 BLAPL/7615/2026	GOPAL BAGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /36 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000180/2023
18	D-BLAPL/3721/2026 BLAPL/7616/2026	GANDARAM PAHARIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KOMNA PS /98 /2025 A.D.J.,NAWAPARA(Nuapada) ST/0000076/2025
19	D-BLAPL/21824/2026 BLAPL/7617/2026	RANJIT SETHI VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	MANAMUNDA /88 /2021 J.M.F.C.,KANTAMAL(Baudh) CT/0000157/2021
20	D-BLAPL/18677/2026 BLAPL/7618/2026	ANUBHABA SAGAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BHAWANIPATNA SADAR /164 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000364/2026
21	D-BLAPL/21073/2026 BLAPL/7619/2026	DAYANIDHI MAJHI VS STATE OF ODISHA	SISIRA PANIGRAHI VS	KARLAPAT /30 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000096/2024
22	D-BLAPL/21593/2026 BLAPL/7620/2026	SIMAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /14 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000053/2026
23	D-BLAPL/21873/2026	PRATAP MAHAKUL	RANJIT MOHANTY	AUL /225 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7621/2026	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000046/2026
24	D-BLAPL/21594/2026 BLAPL/7622/2026	BIKRAM HARIJAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /213 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000351/2026
25	D-BLAPL/20563/2026 BLAPL/7623/2026	PRAKASH MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /97 /2026 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000035/2026
26	D-BLAPL/21836/2026 BLAPL/7624/2026	MANTU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /135 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000118/2026
27	D-BLAPL/20696/2026 BLAPL/7625/2026	DEBEN KUMAR BEHERA VS STATE OF ODISHA	SOMA PATNAIK VS	TIKAYATPALI /87 /2024 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sun ST/0000023/2025
28	D-BLAPL/21450/2026 BLAPL/7626/2026	PRAHALLAD PRADHAN @ PRAHLLAD PRADHAN VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /87 /2026 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000280/2026
29	D-BLAPL/21524/2026 BLAPL/7627/2026	AMIT KUMAR JENA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	DHUSURI /489 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000867/2025
30	D-BLAPL/21848/2026 BLAPL/7628/2026	DIBYA BHARASAGAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /383 /2025 A.D.J.,TITILAGARH(Balangir) ST/0000004/2026
31	D-BLAPL/21106/2026 BLAPL/7629/2026	SANJAY KUMAR MALLIK VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	/ /0 EXECUTIVE MAGISTRATE,BALIKUDA CRMC/0000003/2026
32	D-BLAPL/21595/2026 BLAPL/7630/2026	M.RAJ KUMAR ACHARI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /3 /2017 A.D.J.,BALLIGUDA(Kandhamal) ST/0000033/2026
33	D-BLAPL/21847/2026 BLAPL/7631/2026	AMRITPAL SINGH VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BALIAPANDA /102 /2026 J.M.F.C.,PURI(Puri) GR/0000451/2026
34	D-BLAPL/21607/2026 BLAPL/7632/2026	BHIMRAJ BARIK VS	BHARAT JALLI VS	TUMUDIBANDHA /52 /2026 JMFC, TUMUDIBANDHA(Kandhamal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/21633/2026 BLAPL/7633/2026	STATE OF ODISHA ARVIND KUMAR MAURYA VS	SURYAKANTA DWIBEDI VS	CT/0000064/2026 PHULBANI SADAR /123 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000113/2026
36	D-BLAPL/21659/2026 BLAPL/7634/2026	STATE OF ODISHA SAROJINI BARADA @ RANU @ NIBA VS	AMLAN SHAKTI PAUL VS	ITAMATI /220 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000053/2026
37	D-BLAPL/21660/2026 BLAPL/7635/2026	STATE OF ODISHA SUMIT KUMAR NAYAK @ KUNU VS	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /66 /2026 2ND A.D.J,KHURDA(Khordha) TR/0000049/2026
38	D-BLAPL/21877/2026 BLAPL/7636/2026	STATE OF ODISHA ANANTA MAJHI VS	AMIT SUJAT BISWAL VS	ADVA /42 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000055/2025
39	D-BLAPL/21732/2026 BLAPL/7637/2026	STATE OF ODISHA BIBHUTI SWAIN @ JENA VS	SARBESWAR SAHOO VS	KHUNTUNI /101 /2009 A.D.J.,ATHAGARH(Cuttack) ST/0000018/2015
40	D-BLAPL/21742/2026 BLAPL/7638/2026	STATE OF ODISHA CHHANDACHARAN SINGH VS	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /332 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000105/2026
41	D-BLAPL/21881/2026 BLAPL/7639/2026	STATE OF ODISHA PITABAS PAHAN VS	MRUGANKA MAULI PATNAIK VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000064/2026
42	D-BLAPL/21782/2026 BLAPL/7640/2026	STATE OF ODISHA BANTY @ BISWAKALYANA BHOI VS	MANOJ KUMAR MALLICK VS	CUTTACK SADAR /941 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000096/2026
43	D-BLAPL/21790/2026 BLAPL/7641/2026	STATE OF ODISHA AKSHAYA KUMAR PATTANAIK @ CHANDAN VS	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /210 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000092/2026
44	D-BLAPL/21792/2026 BLAPL/7642/2026	STATE OF ODISHA ANIL @ ANILA KUMAR GOUDA VS	PRANAB RANJAN CHHATOI VS	Maitri Vihar PS /298 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001484/2026
45	D-BLAPL/21533/2026 BLAPL/7643/2026	STATE OF ODISHA TARAK BAIDYA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /149 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000059/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/22032/2026 BLAPL/7644/2026	SUKUTA NAIK @ OMM VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /362 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000639/2026
47	D-BLAPL/21804/2026 BLAPL/7645/2026	RAKESH NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BARIPADA TOWN /342 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000037/2026
48	D-BLAPL/21806/2026 BLAPL/7646/2026	JITENDRA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /138 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000220/2026
49	D-BLAPL/21821/2026 BLAPL/7647/2026	JATIN PRADHAN @ SONU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /245 /2026 S.D.J.M.,BALASORE(Baleshwar) CT/0000568/2026
50	D-BLAPL/21822/2026 BLAPL/7648/2026	SUREJ DAS @ SURAJ DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI RAMCHANDRAPUR /166 /2026 J.M.F.C.,BARIPAL(Jajapur) CT/0000160/2026
51	D-BLAPL/21823/2026 BLAPL/7649/2026	LAXMAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI RAMCHANDRAPUR /166 /2026 J.M.F.C.,BARIPAL(Jajapur) CT/0000160/2026
52	D-BLAPL/21535/2026 BLAPL/7650/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000007/2026
53	D-BLAPL/21898/2026 BLAPL/7651/2026	AKASH PADRA VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	BAMUNIGAM /106 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000149/2023
54	D-BLAPL/22008/2026 BLAPL/7652/2026	AHITAFAL MANDAL @ AHITAPHAL MANDAL VS STATE OF ODISHA	RUCHI RAJGARHIA VS	MUNIGUDA /20 /2026 A.D.J.,CUM SPECIAL JUDGE,BISSAMKUNDA TR/0000003/2026
55	D-BLAPL/22050/2026 BLAPL/7653/2026	M. NAVEEN KUMAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000097/2025
56	D-BLAPL/22056/2026 BLAPL/7654/2026	ADU MUDULI @ MALLICK VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /90 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000082/2022
57	D-BLAPL/21783/2026	AJIT KISHAN @ AJIT KISAN	JAGABANDHU SAHU	TALSARA /91 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7655/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000061/2023
58	D-BLAPL/22070/2026 BLAPL/7656/2026	SUMANTA PODH VS STATE OF ODISHA	SUNIL KUMAR SWAIN VS	KHAPRAKHOL /137 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000687/2026
59	D-BLAPL/21793/2026 BLAPL/7657/2026	SHANKAR MUNDA @ SANKAR MUNDA VS STATE OF ODISHA	UMAKANTA BARIK VS	LATHIKATA /25 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000117/2024
60	D-BLAPL/22073/2026 BLAPL/7658/2026	MUKUNDA KURMI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAIDALPUR /20 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000025/2026
61	D-CMAPL/50503/2025 CMAPL/103/2026	ARNAPURNA SAHOO VS PARBATI TOPPO	SUDEEP KUMAR SARANGI VS	// () //
62	D-CMAPL/31078/2026 CMAPL/104/2026	SALILA PRADHAN VS BIJAY KUMAR PARIDA, CHIEF MANAGER (HR), IFFCO LTD., PARADEEP	ADV. VS	// () //
63	D-CMAPL/31082/2026 CMAPL/105/2026	PRASANNA KUMAR BISWAL VS BIJAY KUMAR PARIDA	ADV. VS	// () //
64	D-CMP/33141/2026 CMP/1215/2026	BINATI SENAPATI VS GOURAGOPAL JEW,GANJAM	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000463/2021
65	D-CMP/33063/2026 CMP/1216/2026	SADANANDA SAHOO VS PURUSOTTAM SAHOO	ASHOK KUMAR MOHAPATRA VS	// A.D.J.,JAJPUR ROAD(Jajapur) Fao/0000011/2025
66	D-CMP/29284/2026 CMP/1217/2026	DAUDUR RAHEMAN VS SOMANATH RATH	SOURAV SUMAN BHUYAN VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000087/2025
67	D-CMP/33558/2026 CMP/1218/2026	UMAKANTA SWAIN VS SUDHASINDHU PANDA	JAJATI KESHARI KHUNTIA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) EC/0000009/2021
68	D-CMP/33231/2026 CMP/1219/2026	CHIEF ENGINEERS (ROADS-1), BHUBANESWAR VS	SWAYAMBHU MISHRA, A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COURT)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/33394/2026 CMP/1220/2026	M/S NKC PROJECTS PVT LTD., UDYOG VIHAR PRADEEP KUMAR SAHU VS CHANDRAKALA SAHU	SUVENDU KUMAR RAY VS	EP/0000292/2024 // 2ND A.D.J.,ROURKELA(Sundargarh) Fao/0000001/2026
70	D-CMP/32800/2026 CMP/1221/2026	PANCHANAN SWAIN VS PRANABA KUMAR BISOYEE	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),ASKA(Ganjam) CS/0000027/2024
71	D-CMP/23865/2026 CMP/1222/2026	NIBASH CHANDRA NAYAK VS RAJ KISHORE DAS	SATYAJIT MUKHARJEE VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK IA/0000004/2025
72	D-CMP/33434/2026 CMP/1223/2026	ITISHREE AGARWAL VS PUSPADEVI AGARWAL	SUSHANT KUMAR PRADHAN (3) VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000942/2025
73	D-CMP/33902/2026 CMP/1224/2026	SANJUKTA SETHI VS PURNACHANDRA HARICHANDAN	PRASANTA KUMAR NANDA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0002306/2016
74	D-CMP/32613/2026 CMP/1225/2026	ABDUL SAMAT KHAN VS THE STATE OF ODISHA	BHABANI SANKAR DAS VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000115/2009
75	D-CMP/33647/2026 CMP/1226/2026	CHINNAPANI SAROJA @ SAROGINI VS DIPTIRANI PATNAIK	ANUPAM RATH VS	// A.D.J.,CHATRAPUR(Ganjam) Fao/0000002/2026
76	D-CMP/34186/2026 CMP/1227/2026	BAIKUNTHA BARIK VS DHARANIDHAR DAS	MD. GOLAM MADANI VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak)
77	D-CONTC/30066/2026 CONTC/4482/2026	NIHARIKA PANDA VS DR. N.THIRUMALA NAYAK, I.A.S., COMMISSIONER CUM SECRETARY, S. AND M.E. DEPT., BHUBANESWAR	ADV. VS	// ()
78	D-CONTC/31250/2026 CONTC/4483/2026	SUDHAKAR BARIK VS ARAVIND AGRAWAL, IAS	SUBHADUTTA ROUTRAY VS	// ()
79	D-CONTC/31253/2026 CONTC/4484/2026	KAMALENDU MENDELI VS ARAVIND AGRAWAL, IAS	SUBHADUTTA ROUTRAY VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/30408/2026 CONTC/4485/2026	SUSHANTA KUMAR PADHAN VS INDRAMANI NAYAK, IAS	ADV. VS	// 0 //
81	D-CONTC/31447/2026 CONTC/4486/2026	SUPRAVA DAS VS HEMANTA SHARMA, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/31693/2026 CONTC/4487/2026	DR. ASHOK KUMAR DAS VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, O.A.S.	ADV. VS	// 0 //
83	D-CONTC/31888/2026 CONTC/4488/2026	BIRANCHI NARAYAN MISHRA VS GIRISH S.N., I.A.S.	ADV. VS	// 0 //
84	D-CONTC/32016/2026 CONTC/4489/2026	PRIYABRATA MISHRA VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SAROJA KANTA SAMAL VS	// 0 //
85	D-CONTC/32025/2026 CONTC/4490/2026	RASABATI MOHANTY VS ASHISH ISHWAR PATIL, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/32034/2026 CONTC/4491/2026	SUBHASHREE BEHERA VS USHA PADHEE, IAS	JNANESH MOHANTY VS	// 0 //
87	D-CONTC/32043/2026 CONTC/4492/2026	NIRANJAN PRADHAN VS SOBHA SARMA, I.A.S	ADV. VS	// 0 //
88	D-CONTC/32244/2026 CONTC/4493/2026	BIJAY KUMAR DAS VS SAMARENDRA BHATTA,(OAS)	ADV VS	// 0 //
89	D-CONTC/32378/2026 CONTC/4494/2026	HALU MALLICK VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
90	D-CONTC/32385/2026 CONTC/4495/2026	LILIMA SAHANI VS DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	GAJENDRANATH ROUT VS	// 0 //
91	D-CONTC/32445/2026	PITAMBAR NAYAK	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4496/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
92	D-CONTC/32049/2026	PRASANNA KUMAR PRADHAN	ADV.	//
	CONTC/4497/2026	VS	VS	0
		SURENDRA KUMAR MEENA, IAS		//
93	D-CONTC/32073/2026	ANIL KUMAR MANDAL	ADV.	//
	CONTC/4498/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
94	D-CONTC/32084/2026	SATYANARAYAN JENA	ADV.	//
	CONTC/4499/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
95	D-CONTC/32384/2026	SANTOSH KUMAR SAHU	ADV	//
	CONTC/4500/2026	VS	VS	0
		ER MANAS RANJAN MANDAL, CHIEF CONSTRUCTION ENGINEER, ANANDAPUR BARRAGE PROJECT,SALPADA,KEONJHAR		//
96	D-CONTC/33652/2026	SULACHANA RAJ	ADV	//
	CONTC/4501/2026	VS	VS	0
		PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY		//
97	D-CONTC/33654/2026	RANGALATA SWAIN	ADV	//
	CONTC/4502/2026	VS	VS	0
		PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY		//
98	D-CONTC/30070/2026	KANAK RASHMI DAS	ADV.	//
	CONTC/4503/2026	VS	VS	0
		DR. N.THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY TO S. AND M.E. DEPT., BHUBANESWAR		//
99	D-CONTC/34112/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4504/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR		//
100	D-CONTC/34128/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4505/2026	VS	VS	0
		SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR		//
101	D-CONTC/34119/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4506/2026	VS	VS	0
		R.D.C. SAMBALPUR		//
102	D-CONTC/34145/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4507/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/34107/2026 CONTC/4508/2026	COMMISSIONER-CUM-SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
104	D-CONTC/34109/2026 CONTC/4509/2026	COMMISSIONER CUM SECRETARY, REVENUE DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
105	D-CONTC/34140/2026 CONTC/4510/2026	PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
106	D-CONTC/34117/2026 CONTC/4511/2026	D.G AND I.G.OF POLICE, FIRE SERVICES, ODISHA, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
107	D-CONTC/34116/2026 CONTC/4512/2026	A.C.S. CUM PRINCIPAL SECRETARY, HOME DEPT., ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
108	D-CONTC/34123/2026 CONTC/4513/2026	REVENUE DIVISIONAL COMMISSIONER, NORTHERN DIVISION, ODISHA, SAMBALPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
109	D-CONTC/34132/2026 CONTC/4514/2026	DIRECTOR GENERAL OF POLICE, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
110	D-CONTC/34139/2026 CONTC/4515/2026	DIRECTOR GENERAL OF POLICE, ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
111	D-CONTC/34138/2026 CONTC/4516/2026	D.I.G.OF POLICE, (NORTHERN RANGE), SAMBALPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
112	D-CONTC/34108/2026 CONTC/4517/2026	SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
113	D-CONTC/34126/2026 CONTC/4518/2026	SUPERINTENDENT OF POLICE, SONEPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
		PRINCIPAL SECRETARY, REVENUE DEPT., ODISHA SECRETARIAT, BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/34110/2026 CONTC/4519/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY ,HOME DEPARTMENT , ODISHA SECRETARIAT ,BBSR, KHURDA	ADV. VS	// 0 //
115	D-CONTC/34130/2026 CONTC/4520/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS D.I.G.OF POLICE, (NORTHERN RANGE), SAMBALPUR	ADV. VS	// 0 //
116	D-CONTC/34120/2026 CONTC/4521/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS D.I.G. OF POLICE, (NORTHERN RANGE), SAMBALPUR	ADV. VS	// 0 //
117	D-CONTC/34121/2026 CONTC/4522/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS D.I.G. OF POLICE, (NORTHERN RANGE), SAMBALPUR.	ADV. VS	// 0 //
118	D-CONTC/34143/2026 CONTC/4523/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DG AND IG OF POLICE, ODISHA, CUTTACK	ADV. VS	// 0 //
119	D-CONTC/34141/2026 CONTC/4524/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS IG OF POLICE TRAINING,BPSPA,BHUBANESWAR	ADV. VS	// 0 //
120	D-CONTC/34136/2026 CONTC/4525/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/34134/2026 CONTC/4526/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CONSOLIDATION OFFICER, PURI	ADV. VS	// 0 //
122	D-CONTC/34133/2026 CONTC/4527/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY , HOME DEPARTMENT , ODISHA , SECRETARIAT ,BBSR, KHURDA	ADV. VS	// 0 //
123	D-CONTC/34146/2026 CONTC/4528/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
124	D-CONTC/34129/2026 CONTC/4529/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA , BHUBANESWAR	ADV. VS	// 0 //
125	D-CONTC/34159/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4530/2026	VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	VS	0 //
126	D-CONTC/34142/2026 CONTC/4531/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA , BHUBANESWAR	ADV. VS	// 0 //
127	D-CONTC/34127/2026 CONTC/4532/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
128	D-CONTC/34115/2026 CONTC/4533/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
129	D-CONTC/34125/2026 CONTC/4534/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, BOARD OF REVENUE, ODISHA, CUTTACK	ADV. VS	// 0 //
130	D-CONTC/34113/2026 CONTC/4535/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
131	D-CONTC/34156/2026 CONTC/4536/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS ADDITIONAL D.G. OF POLICE, CUTTACK	ADV. VS	// 0 //
132	D-CONTC/34166/2026 CONTC/4537/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
133	D-CONTC/34170/2026 CONTC/4538/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
134	D-CONTC/34114/2026 CONTC/4539/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
135	D-CONTC/34137/2026 CONTC/4540/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
136	D-CONTC/34167/2026 CONTC/4541/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/34124/2026 CONTC/4542/2026	TAHASILDAR, NIALI, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIG OF POLICE(PERSONNEL), CUTTACK	ADV. VS	// // 0 //
138	D-CONTC/34165/2026 CONTC/4543/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR GENERAL OF POLICE, HOME GUARDS AND FIRE SERVICES, ODISHA , CUTTACK	ADV. VS	// 0 //
139	D-CONTC/34111/2026 CONTC/4544/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS D.G. AND I.G OF POLICE, ODISHA STATE HEADQUARTER, BUXI BAZAAR CUTTACK	ADV. VS	// 0 //
140	D-CONTC/34155/2026 CONTC/4545/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE DEPT., ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
141	D-CONTC/34135/2026 CONTC/4546/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS D.I.G. OF POLICE, (NORTHERN RANGE), SAMBALPUR	ADV. VS	// 0 //
142	D-CONTC/34144/2026 CONTC/4547/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
143	D-CONTC/34131/2026 CONTC/4548/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS D.G AND I.G OF POLICE, ODISHA, CUTTACK	ADV. VS	// 0 //
144	D-CONTC/34243/2026 CONTC/4549/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SUPERINTENDENT OF POLICE, KHURDA	ADV. VS	// 0 //
145	D-CONTC/34158/2026 CONTC/4550/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY,HOME DEPARTMENT,ODISHA SECRETARIAT,BHUBANESWAR	ADV. VS	// 0 //
146	D-CONTC/34162/2026 CONTC/4551/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, CONSOLIDATION, BOARD OF REVENUE, CUTTACK 2	ADV. VS	// 0 //
147	D-CONTC/34097/2026 CONTC/4552/2026	PRASANTA KUMAR PALLEI VS AKHILESH KUMAR SINGH, IPS	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/34106/2026 CONTC/4553/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
149	D-CONTC/30145/2026 CONTC/4554/2026	RASHMIKANTA SAMAL VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY,ODISHA,BHUBANESWAR	MOHIT KUMAR PATI VS	// 0 //
150	D-CONTC/29368/2026 CONTC/4555/2026	SIBA PRASAD DASH VS DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY,BHUBANESWAR	ADV. VS	// 0 //
151	D-CONTC/30831/2026 CONTC/4556/2026	SWATI SATARUPA SUBHADARSINI CHAMPATI VS JUGAL KISHORE KUMAR BANOTH,(IPS) DIG OF POLICE,(PERSONNEL) CUTTACK	ADV VS	// 0 //
152	D-CONTC/30302/2026 CONTC/4557/2026	NIRANJAN PRADHAN VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/31327/2026 CONTC/4558/2026	RAJASHREE SAHOO VS J SONAL,(IAS),COLLECTOR CUM EXECUTIVE MAGISTRATE,JAGATSINGHPUR	ASISH KUMAR RAY VS	// 0 //
154	D-CONTC/31819/2026 CONTC/4559/2026	UTTAM SUNDAR RATH VS ER.BIBHUTI BHUSAN DASH, ENGNR. IN CHIEF, WATER RESOURCES DEPT.,odisha	ADV. VS	// 0 //
155	D-CONTC/30477/2026 CONTC/4560/2026	GOURANGA SAMAL VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
156	D-CONTC/31822/2026 CONTC/4561/2026	SACHIDANANDA NAYAK VS DIPLESH KUMAR PATTNAYAK, I.P.S.,DIRECTOR, PRINTING STATIONARY AND PUBLICATION DEPT.,ODISHA	ADV. VS	// 0 //
157	D-CONTC/30561/2026 CONTC/4562/2026	DR. BINAYAK PADHY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
158	D-CONTC/31832/2026 CONTC/4563/2026	SANJULATA MOHAPATRA VS DR. N. THIRUMALA NAIK, I.A.S., COMMNR. CUM SECY, SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
159	D-CONTC/30644/2026	SANTOSH KUMAR PALAI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4564/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
160	D-CONTC/31854/2026	PUSPAREKHA DAS @ CHOUDHURY	ADV.	//
	CONTC/4565/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, I.A.S.		//
161	D-CONTC/31836/2026	SABITA GOCHHAYAT @ ROUT	ADV.	//
	CONTC/4566/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, I.A.S.		//
162	D-CONTC/31886/2026	SURENDRA PRASAD MAHAKUD	ADV.	//
	CONTC/4567/2026	VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
163	D-CONTC/31840/2026	SATYABHAMA MOHAPATRA	ADV.	//
	CONTC/4568/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, IAS		//
164	D-CONTC/32036/2026	PARAMANANDA BARIK	SAROJA KANTA SAMAL	//
	CONTC/4569/2026	VS	VS	0
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//
165	D-CONTC/32128/2026	ABHINNA CHANDRA BARIK	ADV.	//
	CONTC/4570/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, I.A.S.		//
166	D-CONTC/32133/2026	SURANJANA DAS	ADV.	//
	CONTC/4571/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, I.A.S.		//
167	D-CONTC/32134/2026	PRASANT KUMAR BEHERA	ADV.	//
	CONTC/4572/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
168	D-CONTC/32135/2026	SAROJINI DAS	ADV.	//
	CONTC/4573/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, I.A.S.		//
169	D-CONTC/32137/2026	ANTARYAMI NAIK	ADV.	//
	CONTC/4574/2026	VS	VS	0
		NBS RAJPUT, I.A.S		//
170	D-CRLA/18711/2026	AKSHAYA @ AKSHYA KUMAR GOCHHI	PRASANTA KUMAR SAHOO	SAHID NAGAR P.S. /216 /2014
	CRLA/660/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLA/19636/2026 CRLA/661/2026	STATE OF ODISHA SAGIR MOHAMMAD@MD.SAGIR VS	RAMDAS ACHARY VS	CT/0000268/2016 PIPLI /165 /2022 SPECIAL JUDGE (POCSO), PURI(Puri)
172	D-CRLA/19404/2026 CRLA/662/2026	STATE OF ODISHA PAMA @ PRAMOD PALAI VS	DEBASNAN DAS VS	TR/0000063/2022 AUL /88 /2020 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
173	D-CRLA/19537/2026 CRLA/663/2026	STATE OF ODISHA MANOJ KUMAR SAHOO VS	AMIT PRASAD BOSE VS	ST/0000022/2021 / /0 J.M.F.C.,CHAMPUA(Kendujhar)
174	D-CRLA/21946/2026 CRLA/664/2026	PRAMOD KUMAR SOUMYA RANJAN SABAT VS	BHARAT BHUSAN ROUTRAY VS	ICC/0000029/2022 BIRMITRAPUR /271 /2026 SPECIAL JUDGE (POCSO), SUNDARGAR
175	D-CRLA/22363/2026 CRLA/665/2026	STATE OF ODISHA AMARESH ROUT VS	BISHNU PRASAD PRADHAN VS	Spl/0000094/2026 KUAKHIA /32 /2021 SPECIAL JUDGE,JAJPUR(Jajapur)
176	D-CRLMC/20376/2026 CRLMC/2408/2026	STATE OF ODISHA SINORITA DASH VS	PRAVASH CHANDRA JENA VS	Spl/0000013/2021 SAHID NAGAR P.S. /675 /2015 J.M.F.C.(III),BHUBANESWAR(Khordha)
177	D-CRLMC/21071/2026 CRLMC/2409/2026	STATE OF ODISHA ARJUNA BEHERA VS	ASUTOSH TRIPATHY VS	CT/0005662/2015 / / SPECIAL JUDGE,ANGUL(Anugul)
178	D-CRLMC/2446/2026 CRLMC/2410/2026	STATE OF ODISHA SUSHIL KUMAR SAMAL VS	SAMBIT SAMAL VS	Spl/0000078/2014 MANGALA BAG /108 /2022 J.M.F.C,CUTTACK(Cuttack)
179	D-CRLMC/21628/2026 CRLMC/2411/2026	STATE OF ODISHA M/S. R.K. AGENCIES, CUTTACK VS	SAUVAGYA RANJAN JENA VS	GR/0000553/2022 / /0 J.M.F.C.(III),CUTTACK(Cuttack)
180	D-CRLMC/21916/2026 CRLMC/2412/2026	STATE OF ODISHA DR. LAKSHMAN BEHERA VS	SANJIB KHANDAYATRAY VS	ICC/0000195/2020 BALASORE TOWN /52 /2021 C.J.M.,BALASORE(Baleshwar)
181	D-CRLMC/22063/2026 CRLMC/2413/2026	STATE OF ODISHA PRAFULLA SAHU VS	JNYANANANDA PANDA VS	ST/0000026/116 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
		STATE OF ODISHA		CT/0000131/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMC/9866/2026 CRLMC/2414/2026	PAPU@SURYAKANTA BISWAL VS STATE OF ODISHA	KEDARNATH SAHOO VS	ANGUL TOWN /348 /2013 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000092/2013
183	D-CRLMC/19413/2026 CRLMC/2415/2026	BIKASH BEHERA @ BIKI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /259 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000065/2025
184	D-CRLMC/22372/2026 CRLMC/2416/2026	JITAN MALIK VS STATE OF ODISHA	BIKASH KUMAR KUND VS	/ /0 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000937/2025
185	D-CRLMC/18605/2026 CRLMC/2417/2026	SILESH BALIARSINGH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	AMBADOLA /97 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIC GR/0000181/2026
186	D-CRLMC/18760/2026 CRLMC/2418/2026	MANARANJAN @ MANORANJAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KARANJIA /86 /2018 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000034/2018
187	D-CRLMC/21650/2026 CRLMC/2419/2026	LIZARANI KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) MIS.CASE/0000006/2026
188	D-CRLMC/20522/2026 CRLMC/2420/2026	RAMESH CHANDRA ROUT VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MATHILI /170 /2024 J.M.F.C.,MATHILI(Malkangiri) GR/0000156/2024
189	D-CRLMC/20539/2026 CRLMC/2421/2026	RAJESH @ RAJESH NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /93 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000179/2025
190	D-CRLMC/21192/2026 CRLMC/2422/2026	BAIRAGI PALAI @ BAIRA PALLEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI /53 /2005 J.M.F.C,TANGI(Khordha) GR/0000266/2005
191	D-CRLMC/22101/2026 CRLMC/2423/2026	SUBRAT BARIK VS STATE OF ODISHA	MANISA BISWAL VS	JATNI P.S. /507 /2025 J.M.F.C.,JATNI(Khordha) GR/0000871/2025
192	D-CRLMC/22341/2026 CRLMC/2424/2026	AKSHAYA KUMAR MAJHI @ AKHINA MAJHI @ ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	BUGUDA /287 /2007 J.M.F.C,BUGUDA(Ganjam) GR/0000705/2007
193	D-CRLMC/21960/2026	ALMAS PARWEEN	SUMIT SEKHAR PATTANAIK	LALBAG /146 /2013

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2425/2026	VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001520/2013
194	D-CRLMC/22346/2026 CRLMC/2426/2026	BULU @ JAGANNATH PATRA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA SADAR /33 /2007 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0000464/2007
195	D-CRLMC/22066/2026 CRLMC/2427/2026	DEBASIS BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BADAMBADI /341 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000762/2026
196	D-CRLMC/22324/2026 CRLMC/2428/2026	ABHI @ RABI JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR TOWN /188 /2001 S.D.J.M.,JAJPUR(Jajapur) GR/0000926/2001
197	D-CRLMC/22457/2026 CRLMC/2429/2026	ANIL @ MUNA KUMAR PATTANAYAK @ ANIL KUMAR PATTANAIAK VS STATE OF ODISHA	GOREKHANATH DAS VS	JATNI P.S. /516 /2020 AD-HOC A.D.J.(FTSC-II),BHUBANESWA CT/0000106/2021
198	D-CRLMC/22336/2026 CRLMC/2430/2026	RINA DIGAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	TIKABALI /115 /2023 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000413/2023
199	D-CRLMP/16818/2026 CRLMP/964/2026	DIPTI RANJAN BHOLA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
200	D-CRLMP/21942/2026 CRLMP/965/2026	SK HASIMUDDIN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KASAFAL MARINE /34 /2026 () //
201	D-CRLMP/22144/2026 CRLMP/966/2026	ANIL KUMAR AGRAWAL VS STATE OF ODISHA	SUMITRA MOHANTY VS	/ /0 () //
202	D-CRLMP/21329/2026 CRLMP/967/2026	SUBARNA KESHARI CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CRRI /80 /2025 () //
203	D-CRLMP/21436/2026 CRLMP/968/2026	INFORMANT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	BHANDARIPOKHARI /284 /2026 () //
204	D-CRLMP/21531/2026 CRLMP/969/2026	SANTANU KUMAR SAHOO VS	CHANDRAKANTA NAYAK VS	TIRTOL /480 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-CRLMP/21603/2026 CRLMP/970/2026	THE STATE OF ODISHA ABHISEK PANDA VS ABHIJEETA KAR	TUSAR KUMAR MISHRA VS	// / /0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000269/2019
206	D-CRLMP/18457/2026 CRLMP/971/2026	JIBARDHAN SA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	/ /0 () //
207	D-CRLMP/22342/2026 CRLMP/972/2026	SITA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
208	D-CRLMP/18676/2026 CRLMP/973/2026	GANESH CHANDRA NAYAK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	/ /0 () //
209	D-CRLMP/20722/2026 CRLMP/974/2026	DEBARAJ ROUTRAY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHANDAGIRI P.S. /146 /2026 () //
210	D-CRP/4683/2026 CRP/40/2026	SANAT KUMAR DASH VS SANGHAMITRA PANIGRAHI	SUKANTA KUMAR NAYAK VS	/ / 2ND A.D.J., BARIPADA(Mayurbhanj) Fao/0000042/2023
211	D-EXP/30902/2026 EXP/83/2026	ASHOK KUMAR MISHRA VS BHASKAR JYOTI SARMA	MOHIT KUMAR PATI VS	/ / () //
212	D-FAO/24289/2026 FAO/876/2026	BEBI @ INDULATA BEHERA VS RAMACHANDRA BEHERA	DIPTI RANJAN MOHAPATRA VS	/ / JUDGE FAMILY COURT,PURI(Puri) IA/0000013/2025
213	D-FAO/33011/2026 FAO/877/2026	PARBATI NAYAK VS CHITTA ROUT	SOURAV SUMAN BHUYAN VS	/ / 2ND A.D.J.,CUTTACK(Cuttack) IA/0000001/2025
214	D-FAO/33557/2026 FAO/878/2026	ARABINDA GAJENDRA VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	/ / STATE EDUCATION TRIBUNAL,BHUBA Gia/0000553/2016
215	D-FAO/32875/2026 FAO/879/2026	RABINDRA NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	/ / STATE EDUCATION TRIBUNAL,BHUBA Gia/0000969/2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-MACA/33562/2026 MACA/707/2026	SNEHALATA SENAPATI VS CHITARANJAN SAHOO	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000266/2024
217	D-MACA/24917/2026 MACA/708/2026	MANAGER, LEGAL, TATA AIG GENERAL INSURANCE CO. LTD., BHUBANESWAR VS LIVARANI SAHU	RIMJHIMBALA PATI VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000105/2022
218	D-MATA/33621/2026 MATA/248/2026	SANKARSHAN PARIDA VS MONALISHA PARIDA @ SWAIN	MANAS RANJAN PRADHAN VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000118/2020
219	D-MATA/33624/2026 MATA/249/2026	TRILOCHAN PARIDA VS MONALISHA PARIDA@ SWAIN	MANAS RANJAN PRADHAN VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000118/2020
220	D-RPFAM/33677/2026 RPFAM/200/2026	TRILOCHAN MAHAKUR VS MAMATA MAHAKUR	SATYAJIT MOHAPATRA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000018/2023
221	D-RPFAM/32633/2026 RPFAM/201/2026	ARUNIMA SENAPATI VS BANSIDHAR SENAPATI	SIDDHARTH GOUTAM DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000046/2019
222	D-RSA/41560/2025 RSA/371/2026	SOBHAGINI PATRA VS SAKUNTALA PRADHAN	SUKANTA KUMAR NAYAK VS	// A.D.J.,TITILAGARH(Balangir) RFA/0000011/2012
223	D-RSA/30157/2026 RSA/372/2026	AMULYA RATNA DASH VS BENUDHAR DASH	MANAS RANJAN BAUG VS	// A.D.J.,BHUBANESWAR(Khordha) RFA/0000303/2022
224	D-RSA/26866/2026 RSA/373/2026	PRAKASHINI NAIK VS M/S.TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED.,SAMBALPUR	RABINDRA NATH DEBATA VS	// DISTRICT & SESSIONS JUDGE,SAMBAL RFA/0000026/2024
225	D-RVWPET/33338/2026 RVWPET/165/2026	STATE OF ODISHA VS LAXMAN SARBHANG	SURYA NARAYAN PATNAIK, AGA VS	// () //
226	D-RVWPET/33340/2026 RVWPET/166/2026	STATE OF ODISHA VS LAXMAN SARBHANG	SURYA NARAYAN PATNAIK, AGA VS	// () //
227	D-RVWPET/33339/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RVWPET/167/2026	VS LAXMAN SARBHANG	VS	() //
228	D-TRP(C)/33626/2026 TRP(C)/227/2026	MADHUSMITA SAHOO VS PRASANTA KUMAR DAS	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000324/2026
229	D-TRP(C)/33886/2026 TRP(C)/228/2026	TAPASWINI SWAIN VS BIBHUTI BHUSAN SWAIN	SOMANATH NANDA VS	// CIVIL JUDGE (SD),ASKA(Ganjam) Mat/0000001/2023
230	D-TRP(C)/33865/2026 TRP(C)/229/2026	AMRITA ROUT VS RANJEET KUMAR NAYAK	JAGDISH BISWAL VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000236/2026
231	D-TRP(C)/34213/2026 TRP(C)/230/2026	REETA SATAPATHY VS BASANTA KUMAR SATAPATHY	SWETALINA PANDA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000372/2024
232	D-WA/30567/2026 WA/1007/2026	PUNJAB NATIONAL BANK,NEW DELHI VS JAYANTA KUMAR DALAI	ANJAN KUMAR BISWAL VS	// () //
233	D-WA/31117/2026 WA/1008/2026	STATE OF ODISHA VS SARAT CHANDRA MOHANTY	PRABIR KUMAR RAY, AGA VS	// () //
234	D-WA/32264/2026 WA/1009/2026	PUNJAB NATIONAL BANK ,NEW DELHI VS KARTIKA ORAM	ANJAN KUMAR BISWAL VS	// () //
235	D-WA/32590/2026 WA/1010/2026	RANJAN KUMAR PARIDA VS TAHSILDAR, KAMAKHYANAGAR	BISWA PRAKASH DHAL VS	// () //
236	D-WA/20209/2026 WA/1011/2026	BARGARH ZILLA SAHAR SAMAJ, BARGARH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// () //
237	D-WA/32570/2026 WA/1012/2026	STATE OF ODISHA VS TAPASWINI SAHU	DEBASHIS TRIPATHY,A.G.A VS	// () //
238	D-WA/19460/2026 WA/1013/2026	ASHOK KUMAR PATRA VS	SANJIB MOHANTY VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WA/32656/2026 WA/1014/2026	REGISTRAR UTKAL UNIVERSITY,VANI VIHAR, BHUBANESWAR STATE OF ODISHA VS URMILA KANDI	SURYA NARAYAN PATNAIK, AGA VS	// // 0 //
240	D-WA/33415/2026 WA/1015/2026	STATE OF ODISHA VS SARAT KUMAR BHOI	SASWAT DAS,A.G.A VS	// 0 //
241	D-WP(C)/30840/2026 WP(C)/23468/2026	SARBESWAR RANA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
242	D-WP(C)/32427/2026 WP(C)/23469/2026	DINABANDHU SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
243	D-WP(C)/32064/2026 WP(C)/23470/2026	DEEPSA MALIK VS SECRETARY, SCHOOL AND MASS EDUCATION, BHUBANESWAR	CHINMAYA RANJAN DAS VS	// 0 //
244	D-WP(C)/33245/2026 WP(C)/23471/2026	SAKUNTALA NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
245	D-WP(C)/29775/2026 WP(C)/23472/2026	MANAGING COMMITTEE OF NILAKANTHESWAR DEV BIDYAPITHA, JHADAPADA, NAYAGRAM VS STATE OF ODISHA	SUPRIYA KUMAR VS	// 0 //
246	D-WP(C)/33694/2026 WP(C)/23473/2026	KISHORE KUMAR PANIGRAHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
247	D-WP(C)/30231/2026 WP(C)/23474/2026	UNION OF INDIA VS LAND ACQUISITION, ZONE OFFICER, TALCHER - BIMALAGARH NEW BG RAIL LINK PROJ.,DEOGARH	KARUNAKAR NAYAK,SR. PANEL COUNSEL VS	// 0 //
248	D-WP(C)/33945/2026 WP(C)/23475/2026	M/S KESHARI ESTATES PVT. LTD., KHARAVELA NAGAR, KHURDA VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	SIDDHANT SARANGI VS	// 0 //
249	D-WP(C)/33379/2026 WP(C)/23476/2026	RATI KANTA NAHAK VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/33695/2026 WP(C)/23477/2026	MURARI PRASAD PANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
251	D-WP(C)/31986/2026 WP(C)/23478/2026	RABI NARAYAN PATRO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
252	D-WP(C)/30410/2026 WP(C)/23479/2026	TUNI JANI VS THE STATE OF ODISHA	ASUTOSH SAHOO VS	// 0 //
253	D-WP(C)/33696/2026 WP(C)/23480/2026	JAYANTA KUMAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
254	D-WP(C)/32218/2026 WP(C)/23481/2026	JAYANTA KUMAR MALLICK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
255	D-WP(C)/33699/2026 WP(C)/23482/2026	SIBAJI MOHAN RAO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
256	D-WP(C)/32223/2026 WP(C)/23483/2026	HARIHAR DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
257	D-WP(C)/32897/2026 WP(C)/23484/2026	SANTOSH KUMAR PUTEL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
258	D-WP(C)/32226/2026 WP(C)/23485/2026	SWARNALATA RATH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
259	D-WP(C)/32865/2026 WP(C)/23486/2026	SARASWATI NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	D-WP(C)/32907/2026 WP(C)/23487/2026	RANJAN BARGE VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
261	D-WP(C)/33698/2026	MANOJ KUMAR PATRA	SWAPNIL ROY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23488/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/32406/2026 WP(C)/23489/2026	SURESH CHANDRA TRIPATHY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
263	D-WP(C)/32887/2026 WP(C)/23490/2026	SRABAN KUMAR PRAMANIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/32929/2026 WP(C)/23491/2026	NAMITA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/32896/2026 WP(C)/23492/2026	DURYODHAN SAHOO VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
266	D-WP(C)/32549/2026 WP(C)/23493/2026	PARTHA CHURRIA VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //
267	D-WP(C)/32207/2026 WP(C)/23494/2026	SIBA PRASAD SEN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
268	D-WP(C)/32630/2026 WP(C)/23495/2026	SURENDRA KUMAR PUROHIT VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
269	D-WP(C)/32540/2026 WP(C)/23496/2026	SUGARCITY SCHOOL OF NURSING, GANJAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
270	D-WP(C)/32203/2026 WP(C)/23497/2026	MADHU SUDAN SWAIN VS STATE OF ODISHA	PRASANNA KUMAR NAYAK VS	// 0 //
271	D-WP(C)/32448/2026 WP(C)/23498/2026	PINKY NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
272	D-WP(C)/32548/2026 WP(C)/23499/2026	MANORANJAN JENA VS	KABIRAJ PRADHAN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/33233/2026 WP(C)/23500/2026	UNION OF INDIA ABHIMANYU NAYAK VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// // 0 //
274	D-WP(C)/24249/2026 WP(C)/23501/2026	RAJKISHORE BEHERA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
275	D-WP(C)/26108/2026 WP(C)/23502/2026	PRAVAKAR SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DAS MOHAPATRA VS	// 0 //
276	D-WP(C)/32450/2026 WP(C)/23503/2026	MANJU JENA VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
277	D-WP(C)/26109/2026 WP(C)/23504/2026	PADMA LOCHAN SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DAS MOHAPATRA VS	// 0 //
278	D-WP(C)/32678/2026 WP(C)/23505/2026	ANJAN KUMAR SAHU @ ANJAN BHARADWAJ VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
279	D-WP(C)/33015/2026 WP(C)/23506/2026	SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY, BERHAMPUR, GANJAM VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
280	D-WP(C)/30253/2026 WP(C)/23507/2026	SUMIT SAHU VS CONTROLLER OF EXAMINATION, CBSE, DELHI	AJAYA KUMAR NANDA VS	// 0 //
281	D-WP(C)/32199/2026 WP(C)/23508/2026	MANORAMA DAS VS SHILY GHOSAL	BIKRAM PRATAP DAS VS	// 0 //
282	D-WP(C)/33036/2026 WP(C)/23509/2026	MAMINA SAHU VS TAHASILDAR, ANANDAPUR, KEONJHAR	SATYABAN SAHOO VS	// 0 //
283	D-WP(C)/30270/2026 WP(C)/23510/2026	SHREYANS SAMANTRAY VS CONTROLLER OF EXAMINATION, CBSE, NEW DELHI	AJAYA KUMAR NANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/33251/2026 WP(C)/23511/2026	BINAPANI MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
285	D-WP(C)/26943/2026 WP(C)/23512/2026	HEMANT CHIMANLAL PAREKH VS UNION OF INDIA	ARYA KUMARI SAIENDRAJA VS	// 0 //
286	D-WP(C)/30338/2026 WP(C)/23513/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
287	D-WP(C)/32186/2026 WP(C)/23514/2026	JAYANTA KUMAR PARIDA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
288	D-WP(C)/31183/2026 WP(C)/23515/2026	PRASANNA KUMAR SETHY VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
289	D-WP(C)/31300/2026 WP(C)/23516/2026	MINAKETAN KUMURA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
290	D-WP(C)/31314/2026 WP(C)/23517/2026	PANKAJ SAMAL VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
291	D-WP(C)/27146/2026 WP(C)/23518/2026	ANTARYAMI BEHERA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
292	D-WP(C)/32185/2026 WP(C)/23519/2026	PRAMOD KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
293	D-WP(C)/31317/2026 WP(C)/23520/2026	BIRENDRA BEHERA VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	BYOMAKESH TRIPATHY VS	// 0 //
294	D-WP(C)/30334/2026 WP(C)/23521/2026	RAJ KISHORE SAHOO VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //
295	D-WP(C)/32179/2026	KABINDRA NATH SETHI	BICHITRA NARAYANA SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23522/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/31292/2026	CHARAN SINGH	KARUNAKAR RATH	//
	WP(C)/23523/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/31310/2026	SASMINA KUMARI DAS	SHASHI BHUSAN JENA	//
	WP(C)/23524/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/31375/2026	UMESH CHANDRA MAHALIK	KSHIROD KUMAR ROUT	//
	WP(C)/23525/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/30635/2026	ANIL KUMAR BEHERA	ASISH KUMAR RAY	//
	WP(C)/23526/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/32755/2026	AKSHAYA KUMAR DAS	HRITIK RANJAN DASH	//
	WP(C)/23527/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/20740/2026	BHAGBAT PRASAD PATTAJOSHI	ANIMESH MOHANTY	//
	WP(C)/23528/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/31479/2026	UNION OF INDIA	DARPANARAYAN PATTNAYAK	//
	WP(C)/23529/2026	VS PRAVAT SUNA	VS	0 //
303	D-WP(C)/32426/2026	KARUNAKAR SAHOO	BASUDEV BARIK	//
	WP(C)/23530/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/29954/2026	SASMITA SWAIN	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/23531/2026	VS HUMAN RESOURCES DEPARTMENT, DEPARTMENT OF SCHOOL EDUCATION SKILL DEVELOPMENT, NEW DELHI	VS	0 //
305	D-WP(C)/31625/2026	RAMA CHANDRA HATI	SHASHI BHUSAN JENA	//
	WP(C)/23532/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/32848/2026	PRADEEP KUMAR PATRA	NITYA RANJAN SAHOO	//
	WP(C)/23533/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/31629/2026 WP(C)/23534/2026	UNION BANK OF INDIA, CHATRAPUR RAMA CHANDRA SATAPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //
308	D-WP(C)/30875/2026 WP(C)/23535/2026	EXECUTIVE ENGINEER, ERSTWHILE CHIEF RESEARCH OFFICER, QUALITY CONTROL, MAYURBHAR, JAGA VS ASST. PROVIDENT FUND COMMISSIONER AND ASSESSING OFFICER, R.O, KEONJHAR	DEBENDRAN, MAHARANA VS	// 0 //
309	D-WP(C)/31631/2026 WP(C)/23536/2026	SANJUKTA BHOI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
310	D-WP(C)/31609/2026 WP(C)/23537/2026	RAVI SARAN SINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
311	D-WP(C)/32506/2026 WP(C)/23538/2026	PRANAB KUMAR HOTA VS VICE CHAIRMAN, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	DURGESH NARAYAN RATH VS	// 0 //
312	D-WP(C)/30880/2026 WP(C)/23539/2026	EXECUTIVE ENGINEER, ERSTWHILE CHIEF RESEARCH OFFICER, QUALITY CONTROL, MAYURBHAR, JAGA VS ASST. PROVIDENT FUND COMMISSIONER AND ASSESSING OFFICER, R.O, KEONJHAR	DEBENDRAN, MAHARANA VS	// 0 //
313	D-WP(C)/32507/2026 WP(C)/23540/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER, ANGUL	BISWAJIT MAHARANA VS	// 0 //
314	D-WP(C)/31692/2026 WP(C)/23541/2026	GOUTAM BHUYAN VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	// 0 //
315	D-WP(C)/31635/2026 WP(C)/23542/2026	ANIMA PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
316	D-WP(C)/24229/2026 WP(C)/23543/2026	NARENDRA KUMAR JENA VS STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
317	D-WP(C)/33715/2026 WP(C)/23544/2026	ARUNA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/32534/2026 WP(C)/23545/2026	SAMBIT PRASAD VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
319	D-WP(C)/32537/2026 WP(C)/23546/2026	SASMITA DHAL VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
320	D-WP(C)/29949/2026 WP(C)/23547/2026	KALYANI PRADHAN VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
321	D-WP(C)/31308/2026 WP(C)/23548/2026	PRAVAT KUMAR DASH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
322	D-WP(C)/31529/2026 WP(C)/23549/2026	BISHNU CHARAN SWAIN VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
323	D-WP(C)/33716/2026 WP(C)/23550/2026	TAPAN KUMAR DAS VS STATE OF ODISHA	HRITIK RANJAN DASH VS	// 0 //
324	D-WP(C)/33725/2026 WP(C)/23551/2026	DEBASMITA SAMANTRAY VS DEBTS RECOVERY TRIBUNAL, CUTTACK	NALINI KANTA DASH VS	// 0 //
325	D-WP(C)/33738/2026 WP(C)/23552/2026	SATISH KUMAR MOHAPATRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
326	D-WP(C)/33041/2026 WP(C)/23553/2026	BIDYUT BEHERA @ BIDUT BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
327	D-WP(C)/32499/2026 WP(C)/23554/2026	HRUSHIKESH PRATAP VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
328	D-WP(C)/33740/2026 WP(C)/23555/2026	SABITA SHARMA @ MOHAPATRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
329	D-WP(C)/33055/2026	BHARAT KUMAR PATI	SUSHANTA KUMAR PRADHAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23556/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/32278/2026	SK. RAFIQUE	KHAN MAHMOODUL HASAN NIAMATI	//
	WP(C)/23557/2026	VS INDIAN BANK, CUTTACK	VS	0 //
331	D-WP(C)/32469/2026	JANAKI BARIK	JANAKI KANTA MAHAPATRA	//
	WP(C)/23558/2026	VS THE REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR	VS	0 //
332	D-WP(C)/33746/2026	M/S. SANGRAM KESHARI SAMAL,JAJPUR	GOURAV KUMAR ROY CHOUDHURY	//
	WP(C)/23559/2026	VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA,CUTTACK	VS	0 //
333	D-WP(C)/33755/2026	M/S. SANTHAMMA ENTERPRISES,GANJAM	KANANBALA ROY CHOUDHURY	//
	WP(C)/23560/2026	VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	VS	0 //
334	D-WP(C)/33064/2026	GHASIRAM BEHERA	CHITTA RANJAN PATTNAIK	//
	WP(C)/23561/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/33117/2026	BISWABIHARI SAHOO	LAMBODOR ACHARI	//
	WP(C)/23562/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/33083/2026	JAYANTI PRUSTY	CHAKRADHAR SINGH	//
	WP(C)/23563/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/33784/2026	LAXMI NARAYAN TEMPLE,BALASORE	MANAS RANJAN BAUG	//
	WP(C)/23564/2026	VS COMMISSIONER OF ENDOWMENT, ODISHA,BHUBANESWAR	VS	0 //
338	D-WP(C)/34090/2026	KAILASH CHANDRA SWAIN	MANOJ KUMAR PATI	//
	WP(C)/23565/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/33500/2026	RAMESH BAG	SUBHADUTTA ROUTRAY	//
	WP(C)/23566/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/33639/2026	PRASANNA KUMAR PRADHAN	SANGRAM JENA	//
	WP(C)/23567/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/32283/2026 WP(C)/23568/2026	STATE OF ODISHA BIMAL KUMAR SAHOO VS AXIS BANK LTD. CIRCLE OFFICE, BHUBANESWAR	BIBHUTI BHUSAN MISHRA VS	// // 0 //
342	D-WP(C)/33920/2026 WP(C)/23569/2026	DEBASIS ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
343	D-WP(C)/32614/2026 WP(C)/23570/2026	SARASWATI LENKA VS PRAFULLA NAYAK	GOPAL PRASAD JENA VS	// 0 //
344	D-WP(C)/21490/2026 WP(C)/23571/2026	JAWAHARLAL NAYAK VS STATE OF ODISHA	IN PERSON VS	// 0 //
345	D-WP(C)/33705/2026 WP(C)/23572/2026	PURNENDU PATTANAIAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
346	D-WP(C)/33237/2026 WP(C)/23573/2026	GAJENDRA PRASAD KAMILA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
347	D-WP(C)/33086/2026 WP(C)/23574/2026	BIKRAMSEN MISHRA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //
348	D-WP(C)/33244/2026 WP(C)/23575/2026	SARASWATI JENA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
349	D-WP(C)/33701/2026 WP(C)/23576/2026	SUSIL KUMAR KHUNTIA VS STATE OF ODISHA	HRITIK RANJAN DASH VS	// 0 //
350	D-WP(C)/33095/2026 WP(C)/23577/2026	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
351	D-WP(C)/29725/2026 WP(C)/23578/2026	MANGAL MAJHI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/33757/2026 WP(C)/23579/2026	SANJAY KUMAR BEHERA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
353	D-WP(C)/33783/2026 WP(C)/23580/2026	RAJENDRA AICH @ RAJENDRANATH AICH VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE	MANAS RANJAN BAUG VS	// 0 //
354	D-WP(C)/30436/2026 WP(C)/23581/2026	BIKRAM KUMAR JENA VS THE PUBLIC INFORMATION OFFICER, OFFICE OF THE CHIEF CONSTRUCTION ENGINEER, ROAD AND BUILDING	SURENDRA BEHERA VS	// 0 //
355	D-WP(C)/33824/2026 WP(C)/23582/2026	EKAMRA BHIO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
356	D-WP(C)/31800/2026 WP(C)/23583/2026	MADHUSUDAN MALLICK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
357	D-WP(C)/33868/2026 WP(C)/23584/2026	SUDIP KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	D-WP(C)/34078/2026 WP(C)/23585/2026	DR. SANDHYARANI DAS VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
359	D-WP(C)/30709/2026 WP(C)/23586/2026	MANORANJAN SUBUDHI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
360	D-WP(C)/33847/2026 WP(C)/23587/2026	MAKARDHAJ PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
361	D-WP(C)/32994/2026 WP(C)/23588/2026	PRAVAT KUMAR SWAIN VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// 0 //
362	D-WP(C)/34187/2026 WP(C)/23589/2026	PAPU NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
363	D-WP(C)/32443/2026	MUNA NAIK	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23590/2026	VS UNION OF INDIA	VS	0 //
364	D-WP(C)/32298/2026 WP(C)/23591/2026	KHADALA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// 0 //
365	D-WP(C)/33228/2026 WP(C)/23592/2026	GOVERNING BODY OF PURI WOMENS HIGHER SECONDARY SCHOOL, NARENDRAKONA VS STATE OF ORISSA	MANIP KUMAR MOHAPATRA VS	// 0 //
366	D-WP(C)/32444/2026 WP(C)/23593/2026	JAMUNA NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
367	D-WP(C)/30739/2026 WP(C)/23594/2026	GOPAL KRUSHNA NAG VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
368	D-WP(C)/32447/2026 WP(C)/23595/2026	SALAMA NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
369	D-WP(C)/31526/2026 WP(C)/23596/2026	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
370	D-WP(C)/32451/2026 WP(C)/23597/2026	KASTURI NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
371	D-WP(C)/32317/2026 WP(C)/23598/2026	GOUR CHANDRA BARIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
372	D-WP(C)/34188/2026 WP(C)/23599/2026	K.NAYA REDDY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
373	D-WP(C)/32743/2026 WP(C)/23600/2026	ISHRAT FATIMA SIDDIQUA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
374	D-WP(C)/31311/2026 WP(C)/23601/2026	PANKAJ SAMAL VS	PRASANNA KUMAR RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/33116/2026 WP(C)/23602/2026	STATE OF ODISHA ASIT KUMAR SAHU VS MINISTRY OF EXTERNAL AFFAIRS, GOVT OF INDIA,NEW DELHI	SATYA NARAYAN MISHRA VS	// // 0 //
376	D-WP(C)/32388/2026 WP(C)/23603/2026	KISHOR KUMAR MAJHI VS REGISTRAR(ADMINISTRATION), HIGH COURT OF ORISSA, CUTTACK	SHASHI BHUSAN JENA VS	// 0 //
377	D-WP(C)/33815/2026 WP(C)/23604/2026	SAROJ KANTA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
378	D-WP(C)/33849/2026 WP(C)/23605/2026	MANAGING COMMITTEE OF BATA BIHARI ANCHALIKA SAHAYOGI HIGH SCHOOL, KENDRA KUMAR SWAIN VS STATE OF ODISHA	KENDRA KUMAR SWAIN VS	// 0 //
379	D-WP(C)/32361/2026 WP(C)/23606/2026	UNION OF INDIA VS LAND ACQUISITION ZONE OFFICER, TALCHER,ANGUL	DEBASIS SATAPATHY VS	// 0 //
380	D-WP(C)/32367/2026 WP(C)/23607/2026	SOUMYASHREE MOHANTY VS THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD,ANGUL	GAJENDRANATH ROUT VS	// 0 //
381	D-WP(C)/31313/2026 WP(C)/23608/2026	LOKANATH SAHOO VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// 0 //
382	D-WP(C)/32858/2026 WP(C)/23609/2026	DHANESWAR NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
383	D-WP(C)/33825/2026 WP(C)/23610/2026	MANAGING COMMITTEE OF KURUDOL GRAM PANCHAYAT HIGH SCHOOL, TURANGA,ANGUL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
384	D-WP(C)/34091/2026 WP(C)/23611/2026	PRABHURANJAN SATPATHY VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
385	D-WP(C)/31542/2026 WP(C)/23612/2026	KUSUM BEHERA @ KUSUM MANJARI BEHERA VS THE SUB COLLECTOR, SADAR, SAMBALPUR	TAPOBANTA BARIK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/33834/2026 WP(C)/23613/2026	KISHOR KUMAR HOTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
387	D-WP(C)/33827/2026 WP(C)/23614/2026	MANAGING COMMITTEE OF NARAYANI BIDYAPITHA, SORAVA ,PURI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
388	D-WP(C)/32290/2026 WP(C)/23615/2026	BHARAT LAL AGARWALA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
389	D-WP(C)/34069/2026 WP(C)/23616/2026	AAKASH BEHERA VS UNION OF INDIA	SATYA SUNDAR KANUNGO VS	// 0 //
390	D-WP(C)/33071/2026 WP(C)/23617/2026	RAMANI RANJAN DHAL VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
391	D-WP(C)/33070/2026 WP(C)/23618/2026	GOKULANANDA SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
392	D-ABLAPL/22092/2026 ABLAPL/8831/2026	KULAMANI GHADDEI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /98 /2026 0 //
393	D-ABLAPL/17127/2026 ABLAPL/8832/2026	AMULYA ROUT VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	GURUDIJHATIA /115 /2026 0 //
394	D-ABLAPL/22099/2026 ABLAPL/8833/2026	BAPINA SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /131 /2026 0 //
395	D-ABLAPL/19893/2026 ABLAPL/8834/2026	SAIJAT KHAN @ SARJAT VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE TOWN /245 /2026 0 //
396	D-ABLAPL/22102/2026 ABLAPL/8835/2026	BALLAVA MINIKA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	LAXMIPUR /84 /2026 0 //
397	D-ABLAPL/20311/2026	ASISH MALLICK	BYOMAKESH TRIPATHY	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8836/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/22035/2026 ABLAPL/8837/2026	PANDAB NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TARASINGI /96 /2026 () //
399	D-ABLAPL/22043/2026 ABLAPL/8838/2026	PRITIBALA PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	MANGALA BAG /184 /2026 () //
400	D-ABLAPL/22104/2026 ABLAPL/8839/2026	RAHUL SAHOO @ SILU VS STATE OF ODISHA	ABINASH ACHARYA VS	SAHID NAGAR P.S. /369 /2026 () //
401	D-ABLAPL/21174/2026 ABLAPL/8840/2026	KULU @ PULU @ PRAHALLAD MISTRI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /140 /2026 () //
402	D-ABLAPL/21355/2026 ABLAPL/8841/2026	LILIMA ROUT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /205 /2026 () //
403	D-ABLAPL/22044/2026 ABLAPL/8842/2026	ASHOK DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BALASORE SADAR /384 /2026 () //
404	D-ABLAPL/21724/2026 ABLAPL/8843/2026	SANKAR JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BALIAPAL /293 /2026 () //
405	D-ABLAPL/22049/2026 ABLAPL/8844/2026	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 () //
406	D-ABLAPL/22109/2026 ABLAPL/8845/2026	BRAJABANDHU BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
407	D-ABLAPL/21759/2026 ABLAPL/8846/2026	SUMANTA BISOYI VS STATE OF ODISHA	DEBA KUMAR RATH VS	NAYAGARH SADAR /178 /2025 () //
408	D-ABLAPL/22111/2026 ABLAPL/8847/2026	KRISHNA DAS VS	BYOMAKESH TRIPATHY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/22051/2026 ABLAPL/8848/2026	STATE OF ODISHA KHAGESWAR PATTASANI VS	ACHYUTANANDA PATTANAIAK VS	// NIRAKARPUR /16 /2026 J.M.F.C,TANGI(Khordha) ICC/0000021/2026
410	D-ABLAPL/21811/2026 ABLAPL/8849/2026	STATE OF ODISHA DINESH KHUNTIA VS	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /274 /2026 ()
411	D-ABLAPL/21817/2026 ABLAPL/8850/2026	STATE OF ODISHA HIMANSHU DAS VS	ARIJEET MISHRA VS	// CHANDABALI /307 /2025 ()
412	D-ABLAPL/22114/2026 ABLAPL/8851/2026	STATE OF ODISHA SANJAY KUMAR MAHAPATRA VS	ANIMESH MOHANTY VS	// Maitri Vihar PS /317 /2026 ()
413	D-ABLAPL/21819/2026 ABLAPL/8852/2026	STATE OF ODISHA SUMIT KUMAR SINGH VS	ARIJEET MISHRA VS	// CHANDABALI /188 /2026 ()
414	D-ABLAPL/21820/2026 ABLAPL/8853/2026	STATE OF ODISHA CHINMAYA PARIDA VS	ARIJEET MISHRA VS	// ASTARANGA /69 /2023 ()
415	D-ABLAPL/21858/2026 ABLAPL/8854/2026	STATE OF ODISHA SUSHANTA DAS VS	ARUN KUMAR BEHERA VS	// SAHADEV KHUNTA /367 /2025 ()
416	D-ABLAPL/22112/2026 ABLAPL/8855/2026	STATE OF ODISHA AJIJ KHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
417	D-ABLAPL/21864/2026 ABLAPL/8856/2026	STATE OF ODISHA SARMISTHA DASH VS	ALOK KUMAR PANDA VS	// BADAGODA P.S. /205 /2023 ()
418	D-ABLAPL/22119/2026 ABLAPL/8857/2026	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	ASUTOSH TRIPATHY VS	// PARJANG /80 /2014 ()
419	D-ABLAPL/21870/2026 ABLAPL/8858/2026	STATE OF ODISHA SONAMI DAS VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /458 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/22206/2026 ABLAPL/8859/2026	SUJITABH @ SUJITAV PARIDA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHHEND /105 /2026 ()
421	D-ABLAPL/21879/2026 ABLAPL/8860/2026	JAHID HABIB @ SK. JAHID HABIB VS STATE OF ODISHA	ABHISHEK SAHOO VS	PURUNABAZAR /184 /2026 ()
422	D-ABLAPL/22210/2026 ABLAPL/8861/2026	SUBASINI DASH VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /578 /2026 ()
423	D-ABLAPL/21914/2026 ABLAPL/8862/2026	ANITA POTHAL VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	KHURDA MODEL /281 /2026 ()
424	D-ABLAPL/21921/2026 ABLAPL/8863/2026	PINU @ TAPAN KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /229 /2026 ()
425	D-ABLAPL/22031/2026 ABLAPL/8864/2026	AKASH NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TARASINGI /96 /2026 ()
426	D-ABLAPL/22243/2026 ABLAPL/8865/2026	RAHIM KHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NACHUNI /224 /2026 ()
427	D-ABLAPL/22329/2026 ABLAPL/8866/2026	ROSHAN TAREI VS STATE OF ODISHA	DEVASHIS PANDA VS	KRUSHNA PRASAD /195 /2026 ()
428	D-ABLAPL/22245/2026 ABLAPL/8867/2026	JHUNU HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /244 /2026 ()
429	D-ABLAPL/22258/2026 ABLAPL/8868/2026	MOTI @ KAMALUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	NISCHINTAKOILI /208 /2026 ()
430	D-ABLAPL/22259/2026 ABLAPL/8869/2026	GOVINDA NAYAK @ GOBINDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /165 /2026 ()
431	D-ABLAPL/22246/2026	SK. RIAJUL @ SK. RIYAZUL	SANDEEP RAJ PANDA	HARICHANDANPUR /145 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8870/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/22260/2026 ABLAPL/8871/2026	MOTI @ KAMALUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	NISCHINTAKOILI /201 /2026 () //
433	D-ABLAPL/22212/2026 ABLAPL/8872/2026	PRITAM JANI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAYAGADA /72 /2026 () //
434	D-ABLAPL/22261/2026 ABLAPL/8873/2026	ROX KINNER @ SHYAM SUNDAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /634 /2026 () //
435	D-ABLAPL/22247/2026 ABLAPL/8874/2026	RAGHUPATI DHARUA @ RAGHU VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	ATTABIRA /239 /2026 () //
436	D-ABLAPL/22262/2026 ABLAPL/8875/2026	CHANO @ TAZIMUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	NISCHINTAKOILI /201 /2026 () //
437	D-ABLAPL/22256/2026 ABLAPL/8876/2026	DIGESHWAR PATRA @ DIGESWAR PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 JMFC, TUMUDIBANDHA(Kandhamal) 2(B)CC/0000010/2026
438	D-ABLAPL/22314/2026 ABLAPL/8877/2026	SHAIKH SALIM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /245 /2026 () //
439	D-ABLAPL/18871/2026 ABLAPL/8878/2026	ANIL SETHY @ ANIL KUMAR SETHI VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	CUTTACK SADAR /482 /2021 () //
440	D-ABLAPL/22332/2026 ABLAPL/8879/2026	T. SHANKAR REDDY VS STATE OF ODISHA	SARADA PRASAD DASH VS	INFOCITY PS /470 /2026 () //
441	D-ABLAPL/22338/2026 ABLAPL/8880/2026	SNEHANSU JYOTI NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /303 /2026 () //
442	D-ABLAPL/22345/2026 ABLAPL/8881/2026	DURJYODHAN PRADHAN VS	BYOMAKESH TRIPATHY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/21398/2026 ABLAPL/8882/2026	STATE OF ODISHA SUJIT KUMAR ROUT VS	AMITAV TRIPATHY VS	// BANKI /332 /2026 ()
444	D-ABLAPL/21901/2026 ABLAPL/8883/2026	STATE OF ODISHA NIKHIL JENA @ RITESH JENA VS	PRAVU PITYARTHI KU. PANDIT VS	// NANDIPADA /63 /2026 ()
445	D-ABLAPL/21626/2026 ABLAPL/8884/2026	STATE OF ODISHA KANHA SAHOO VS	LALIT MOHAN MOHANTY VS	// LAXMISAGAR P.S. /443 /2026 ()
446	D-ABLAPL/22023/2026 ABLAPL/8885/2026	STATE OF ODISHA RAMSING MUNDA @ RAMA @ RAMASINGH MUNDA VS	ADHIRAJ MOHANTY VS	// KEONJHAR SADAR /116 /2026 ()
447	D-ABLAPL/21708/2026 ABLAPL/8886/2026	STATE OF ODISHA SHASHIKANTA BARAL @ SUBHA VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /261 ()
448	D-ABLAPL/22421/2026 ABLAPL/8887/2026	STATE OF ODISHA KAMALAKANTA SETHI VS	PRAKASH CHANDRA DASH VS	// BHADRESWAR /183 /2026 ()
		STATE OF ODISHA		//